

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 212/(MAH)/2017  
CA No.

CORAM:


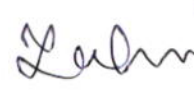
Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 26.09.2017

NAME OF THE PARTIES: Pritam Dhanadya  
V/s.  
R R Oomerbhoy Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
18	ASHA JHA ilb Himanshu Kade ( For Petitioner )		
	S. m. A. Zahir ( For Respondent )		

**ORDER**

**T.C.P. No. 212/I&BC/NCLT/MB/MAH/2017**

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **07.11.2017**.

Sd/-

**Bhaskara Pantula Mohan**  
**Member (Judicial)**  
**26.09.2017**  
ah

Sd/-

**M.K. Shrawat**  
**Member (Judicial)**